

[*Translation*]

Shortage of Raw Material for Wax Industry

76. SHRI ARVIND TRIVEDI: Will the PRIME MINISTER be pleased to state:

(a) whether the wax industry is facing crisis due to shortage of raw material;

(b) if so, the steps taken by the Government so far to make the raw material available to the wax industry; and

(c) if not, the reasons for not taking any action?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) to (c). Indigenous availability of paraffin wax Type-I and Type-II is not sufficient to meet the full demand. From time to time Government approves import of paraffin wax Type-I and Type-II to supplement the indigenous availability. During 1991-92, the Government has permitted the import of 25,000 MT paraffin wax Type I and Type II.

[*English*]

Provision of Residential Accommodation to the Poor

77. SHRI ARVIND TRIVEDI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government propose to chalk out a special scheme to provide residential accommodation to the poor and deprived classes of rural and urban areas;

(b) if so, the outline and the estimated cost thereof;

(c) the time by which the scheme is to be executed; and

(d) if no such scheme has been drawn up for this purpose, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (d). Housing is a state subject and the State and Union Territory Governments are free to formulate housing schemes for various target groups in accordance with their priority and financial resources, and through state plan provisions. The Central Government is operating central scheme for Indira Awas Yojana in rural areas, shelter upgradation for the urban poor under Nehru Rojgar Yojana and nightshelter for the urban pavement dwellers. The Government also arranged for financial assistance to the State Housing and Urban Development agencies through the National level financial institutions like national Housing Bank and HUDCO. No other special scheme is recently under consideration.

Government intends to accord priority during the VIII plan period to construction of residential houses for the Scheduled Castes and Scheduled Tribes both in rural and Urban areas and for the poor among backward classes in the rural areas. The programme envisages new construction as well as upgradation of the existing dilapidated units. In order to enable specific schemes for the poor to be formulated and implemented at State level, the Government of India has advised the States and UTs to take necessary action for Annual plan 1992-93 and to project the financial requirement to the planning Commission in their VIII plan proposal.

[*Translation*]

Alleged Bogus Payments by D.D.A.

78. SHRI ARVIND TRIVEDI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether contractors have been given